

Filing No. BA/8876/2020

Indrajeet Kumar Vs The State of Jharkhand

Advocate's Name- Mr. P.C. Sinha

Defects:-

9. (i) Parental name & Address of Deponent, at Affidavit differ from Adhar copy.
- (ii) G.R. no. is missing at para-1 & prayer para (as stated in opening para of impugned order.
- (iii) Dt. stated at para-5, may be verified/certified.
- (iv) Duly certified T/C of pg-14 to 20 may be filed.